

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

195/252(ND)/2018

IN THE MATTER OF:

M/s JSR Steel Pvt. Ltd.

...PETITIONER

...RESPONDENT

Section

Under Section 252

Order delivered on 08.08.2019

Coram:

Shri. P.S.N. Prasad,
Hon'ble Member (Judicial)
Dr. V.K. Subburaj,
Hon'ble Member (Technical)

For the Petitioner
For the AROC
For the Income Tax

: CS Manpreet Kaur,
: M. Yadubhushana Rao, Adv.
: Easha Kadian, Lakshmi Gurung, Adv.

ORDER

The counsel for the appellant is present and submitted that as per the earlier order passed for the revival of the company as well as for filing the financial statement and accounts with ROC, the compliance affidavit has been filed, which is not yet reached this Tribunal. Therefore, the matter is posted to

19th August, 2019.

Sd-

Member (T)

-Sd-

(P.S.N. Prasad)
Member (J)